

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 260 OF 2016 &  
IA NOS. 06 & 902 OF 2018**

**Dated: 31<sup>st</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Maharashtra Eastern Grid Power Transmission Co. Ltd. .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Raunak Jain  
Mr. Vishvendra Tomar  
h/f Mr. Buddy A. Ranganadhan for R-1

**ORDER**

Learned counsel for the appellant has concluded his arguments.

List the matter for further hearing on **03.10.2018**.

**(Justice N. K. Patil)  
Judicial Member**

*ts/tpd*

**(I.J. Kapoor)  
Technical Member**